

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1099

ANSWERED ON:20.03.2012

EXTERNAL SUPPORT TO TERRORISM

Rama Devi Smt. ;Sugumar Shri K. ;Vasava Shri Mansukhbhai D.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports that the terrorists active in the country, are getting support and financial assistance from the neighbouring countries;
- (b) if so, the details thereof; and
- (c) the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (c): Yes Madam. As per available information, Militants/terrorists active in India are often supported and funded by their parent outfits based abroad, particularly in Pakistan.

The central intelligence/security agencies work in close cooperation with their counterparts in the States, which has, inter-alia, resulted in the arrest of a number of terrorists involved in facilitating funds/financing of terrorism. The Unlawful Activities (Prevention) Act, 1967 has been amended in 2008 to reinforce the punitive provisions to combat terrorism, which includes strengthening of provisions for Combating the financing of Terrorism.